

(General)

Then, if we start producing a nuclear device, the question that we will be facing will be whether we will be testing it or not. But before that I would like to remind hon. Members, who are putting forward this very harmful proposal that we have recently signed the Moscow test-ban treaty and if after only six months we even talk in these terms, we will be harming our prestige, our national policy and human values for which we have stood so far and have thereby gained a sort of prestige in the eyes of the whole world.

Then, even if we are successful in producing it, where are we going to test it? Take the case of China. China has exploded the bomb and what is happening? China has created a danger not only for herself but for all the Asian countries. Instead of shifting from our own accepted, declared policies we must create a feeling and mobilise all the Asian nations, like Japan, who are going to be great victims of this fall-out. According to our scientists, after a month or so, this Japan, the Philippines, Indonesia and over India, Ceylon, Burma, Pakistan, fall-out is going to come and settle Malaysia. Instead of mobilising all these powers to stand with us and oppose and condemn this explosion if we also take the same route and adopt the same policy; then not only in the eyes of Asian countries and developing nations of Asia but also in the eyes of the whole world we will be doomed in a way. So, I would like to warn hon. Members not to take hasty judgments, not to be guided by fear complex and not to harm ourselves.

Then, I would like to say a word..

Mr. Deputy-Speaker: If that word would take more time, she may continue on the next day. We will now take up non-official business.

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIRST REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:

"That this House agrees with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th November, 1964."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th November, 1964."

The motion was adopted.

14.31 hrs.

RESOLUTION RE: BOARD FOR THE CONTROL OF DISTRIBUTION OF LICENCES, PERMITS ETC.—

contd.

Mr. Deputy-Speaker: The House will now proceed with the further discussion of the following Resolution moved by Shri Parshottamdas Hari-bhai Bheel on the 6rd October, 1964:

"This House is of opinion that an Independent Non-Political Statutory Board be appointed for the control of the distribution of licences, permits and quotas in the country."

The late Shri Dasappa was speaking on this. We are very sorry that he is no more with us.